

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF JUNE, 2017  
DISTRICT AND SESSIONS DIVISION SIRMAUR AT NAHAN**

Case Type	D & SJ, Nahan	AD & SJ, Nahan	ADJ Circuit Court at Paonta Sahib	CJM Nahan	ACJM Court No I, Paonta Sahib	JMIC Court No II, Paonta Sahib	JMIC, Nahan	JMIC, Rajgarh	JMIC Circuit Court at Sarahan
1. Cases under Land Acquisition Act	158								
2. Motor Accidents Claims	262								
3. Guardian and Wards	1			10	5				
4. Hindu Marriage Act	41			5	7	3	1		
5. w.c. Act				48	40	1	4		
6. Civil Appeals	59								
7. Civil Miscellaneous Appeals	10				1	1			
8. Counter Claim									
9. Review Applications/Petitions									
10. Civil Suits	3			393	582	600	303		
11. Rent Cases	8			26	7	4	24		
12. Arbitration Cases									
13. Succession Act				6	8	1			
14. Executions	45			64	115	67	47		
15. Pauper Application									
16. Small Causes Suits									
17. A I R	3								
18. Miscellaneous	58			130	204	188	108		
<b>Total</b>	<b>648</b>			<b>682</b>	<b>969</b>	<b>865</b>	<b>487</b>		
<b>Criminal</b>									
1. Sessions Trial	129								
2. Corruption Cases	11								
3. Criminal Appeals	61								
4. Criminal Revisions	18								
5. S.C. Atrocities Act									
6. N.D.P.S. Act					10	2			
7. Bail Applications	9								
8. Cr. Miscellaneous / Petition	10			138	256	136			
9. D.V. Act				25	37	28			
10. 138 of N.I. Act				123	480	224	245		
11. Special Act				18	59	22	60		
12. Police Challan				158	701	799	175		
13. Excise Cases				7	151	91	14		
14. Complaint Cases/Pvt. Comp.				20	21	16	13		
15. Food Cases					4	2			
16. Summary Cases				33	25	33	31		
17. Forest Cases				1	5	3	3		
18. Misc. Cases/127&128 Cr.P.C.				14	5		104		
19. Petitions u/s 125 Cr.P.C.				18	31	26	20		
20. Juvenile							24		
21. Mine Act.					12	13			
22. Gambling Act.				3	9	27			
<b>Total</b>	<b>238</b>			<b>558</b>	<b>1806</b>	<b>1422</b>	<b>689</b>		
<b>Sub Total</b>	<b>886</b>			<b>1240</b>	<b>2775</b>	<b>2286</b>	<b>1176</b>		